
comments and views on Consultation Paper on Tarriff Issue of telecom Services

From : Padam Mohan
<consumertalk9@rediffmail.com> Tue, Feb 25, 2020 07:32 PM

Sender : consumertalk9@rediffmail.com

Subject : comments and views on
Consultation Paper on Tarriff
Issue of telecom Services

To : advfea2 <advfea2@traf.gov.in>

Respected sir

We, UPBHOKTA SANRAKSHAN KALYAN SAMITI KANPUR U P < THE CAG MEMBER are sending the views and comments on your consultation Paper No 22/2019 on TARRIF ISSUES of TELECOM SERVICES

Answer No 1 The difinition of tarriff giver in the TTO refers to the rate s and related conditions at which telecucumunication are already offered and over the years from fixation of tarriffs to forbearance with prior approval stage and finely to a forbearance regime with post fasto reporting obligation with regulatory oversight. currently except for the ceiling tariffs for National Roaming. fixed rural telephony ,international private leased circuits, domestic leased circuits and mobile Number portbility charges.

Anser No,2 NO comments

Anser No.3 as in the year 1999 when the TTO framework was put in place the telecome sector was primarily voice centric, however , over the last \ few years the sector was wittnessed a significant shift from voice to data,driven by tecnological and other factors like change in user profile, plorification of social media. development of innovative content and mobile applications falling cost of devices, bundled, tariff offerings more economical tariffs etc.,

Answer No 4 No comments

Answer No 5 (A) Fixing of a floor price is fundamentally against the consumer interest and not only this price control cause a net i Dead Wieght Loss to the economy, resulting ion the loss of productive effeiciency in the ecinomy ,. A floor price is , therefore considered inefficent for the economy.,

Answer No 5 (B) A price floor must be higher then the equilibrium price in order to be effective . the equilibrium price. commonly called the market price , in the price determinated by the marker forces of demond and supply . in this case the price

floor has a measurable impact on the market . it insures prices stay high, causing a surplus in the market.

Answer No.6 Regarding tariff readjustments by all major TSPs , there are speculative media reports about floor price fixation by the regulator and unhealthy competition if such intervention are not done . the debate in the media, however , overwhelmingly reflects the viewpoint of industry layers and reports of investment bankers. .

Answer No.7 No Comments

Answer No 8

It is beneficial for the consumers it also puts pressure on telecom service provider to expend thier network for meeting requirement , the availability of edequate resources is paramount requirment to maintain quality of service of telecom service.

Answer No 9.

As the numners of service providers redused the three mager private players and one public sector player BSNL/MTNL and the copmtition is intense amongs three players

Answer No 10 No comments

Answer No 11

The our indian telecommunication sector has undergone revolutionary transition in the last two decades to became one of the largest and most innomative telecommunication market s in the world in terms of product and service s. presently in our country is also one of the fastest growing telecommunication marker s for the voice and data usages per subscriber.

Answer No.12 No comments

Answer No 13 It is not affermative.

Answer No 14 no it should not be prscribed

Answer No. 15 No comments

Answer No. 16 it is not affermative

Answer No 17 No comments

Answer No. 18 Sir The COAI in his letter has already suggested prior apprival of all tariff plans, inter alia, including segmented and one to one offer , segmented offer are tariff orders available to an identified segment of the subscribers without being available to the general subscribers. COAI hs called for for the segmented plan to the subject to the prir approval of the TRAI for examination of compliance to floor tariff. the TRAI has always called for the reporting of any segmented offerds to be exmined for transparency , non discrimination and non predation..

Answer No.19. No comments ..

Thanking you
Yours faithfully

Padam Mohan Misra
Secretary
Upbhokta Sanrakshan Kalyan Samiti KANPUR U P
CAG Member of TRAI

With regards

Yours faithfully

Padam Mohan Misra
Secretary
Upbhokta Sanrakshan & Kalyan Samiti, Kanpur-Nagar-208012(U.P.)
Member ,Consumer Advocacy Group of
Telecom Regulatory Authority Of India, New Delhi.
EX. Chairman P.D.S. Committee,of Consumer coordination Council, (The Manager of
CORE CENTER,
Ministry of Consumer Affairs,Food & P.D.S., GOvt.of India)
Redg. with PNG Regulatory Board, New Delhi.
Founder Member CCEA society
Editor-consumertalk Monthly
MoB.09450156430,o9839109437
EMail
consumertalk2005@rediffmail.com,padam1957@gmail.com,consumerk@yahoomail.co
m
Web. www.consumertalks.in